

DIVISION BENCH  
COURT - II

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/216(KB)2023  
IN  
C.A.(CAA)/172(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	RANGILA EXIM PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Patita Paban Bishwal, Adv.

] For the Petitioners

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **26.07.2024**.

**(Anamitra Pal)  
Court Officer**

**Ar.**